

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 190 of 2013 &
IA Nos. 258, 259 & 260 of 2013
&
Appeal No. 191 of 2013 &
IA Nos. 261, 262 & 263 & 264 of 2013

Dated : 4th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Sree Rangaraaj Ispat Industries Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mrs. N. Shoba
Mr. Sri Ram J. Thalapathy
Mr. V. Adhimoolam
Mr. Shilp Vinod
Mr. Smruti (Rep.)

Counsel for the Respondents(s) : Mr. S.Vallinayagam

ORDER

Written Submissions have been filed by the learned counsel for the Appellant.

Post the matter for further submissions on **12.03.2014** before the ***Chennai Circuit Bench.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt